

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:919
ANSWERED ON:27.11.2012
VISIT OF PAKISTANI CITIZENS
Mahto Shri Baidyanath Prasad;Ramkishun Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of the Pakistani citizens who visited India more than once during the last three years;
- (b) the period of stay of each of them, State-wise;
- (c) the circumstances wherein permission to stay for more than 100 days is granted; and
- (d) the number of Pakistani citizens who stayed in India more than 200 days during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to(d): details of number of Pakistani national who arrived in India during the last three years are given below:-

Year No. of Pakistani
nationals who
arrived in India

2009 53,137
2010 51,739
2011 48,640

As per information available, about 25,207 Pakistani nationals visited India more than one time during the period 1.1.2010 till 15.11.2012. As per extant instructions, a Pakistani national is granted a Visitor Visa to meet relatives or friends or for any other legitimate purpose for a period not exceeding three months. However, in rare and exceptional cases, the visa may be issued for a longer period, not exceeding one year, if a prolonged stay is necessary due to the nature of the proposed visit. Further, the visa of a Pakistani national may be extended after his arrival in India on medical grounds on merits of each case. Segregated data with reference to the period of stay of each of the Pakistani national who visited India is not centrally maintained.